



**Central Administrative Tribunal
Principal Bench**

**O.A. No. 37/2020
with
M.A. No. 35/2020
M.A. No. 3910/2019**

This the 3rd day of January, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Ms. Kavita Sharma, Aged-37 Years, 'C'
W/o Sh. Hemant Kumar,
Working as Data Entry Operator in
CAT (PB), New Delhi.
R/o B-708, 2nd Floor, Gate No. 10,
Green Field Colony, Faridabad (Haryana).

... Applicant

(By Advocate: Sh. Yogesh Sharma)

VERSUS

1. Union of India through the Secretary,
Ministry of Personnel,
North Block, New Delhi.
2. The Principal Registrar,
Central Administrative Tribunal,
Principal Bench, New Delhi.
3. The Secretary,
Ministry of Finance,
Department of Expenditure,
North Block, New Delhi.

... Respondents

(By Advocate: Ms. Anupama Bansal)

ORDER (Oral)**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J):**

Sh. Yogesh Sharma, learned counsel appeared on behalf of the applicant. Ms. Anupama Bansal, learned counsel appeared on advance notice on behalf of all the respondents.

2. Learned counsel for the applicant prays that the present OA and MA be dismissed as withdrawn, with liberty to the applicant to file a fresh OA with better particulars.

3. Learned counsel for the respondents has no objection to this prayer.

4. The OA is dismissed as withdrawn, with liberty to the applicant to file a fresh OA. All pending MAs, are also disposed of accordingly.

(Pradeep Kumar)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

/akshaya/